

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 07.05.2019**

**NOTICE**

Take notice that the following matters listed on 08.05.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Competition App. (AT) No. 52 of 2018	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari-R1 Pratishtha Vijj-R2
2.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)
3.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	M.M. Sharma	Sanyat Lodha-R1
4.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sanjeev Kumar Singh	Sanyat Lodha- R1
5.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. <b>With</b>	Sindoora VNL	Sanyat Lodha- R1 Manu Krishnan-R3
6.	Competition. App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
7.	Competition. App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1
8.	Competition. App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1

9.	Competition. App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	
10.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sushil Shukla	Saurabh Mishra
11.	Competition. App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors <b>With</b>	Gautam Shahi	Navdeep Singh Suhag-CCI
12.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. <b>With</b>	Naveen Chawla	Saurabh Mishra-CCI
13.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	P.K. Bhalla	
14.	Competition. App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. <b>With</b>	Rishi Agrawala	
15.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Avdhesh Bairwa	Saurabh (R-CCI)
16.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. <b>with</b>	Pankaj Bhagat	Sanyat Lodha
17.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. <b>with</b>	Anil Kumar Mishra	Sanyat Lodha
18.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India &Anr. <b>With</b>	Pankaj Bhagat	Sanyat Lodha

<b>19.</b>	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. <b>with</b>	Pankaj Bhagat	Navdeep Singh Suhag-R1
<b>20.</b>	Competition. App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	

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**By Order**  
**-sd/-**

**Registrar**